

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3242
ANSWERED ON:19.08.2004
CORRUPTION IN RAILWAYS
Rai Shri Nakul Das

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware that railway staff allowed passengers to travel on the Rajdhani Express after taking full fares for tickets but issued them en route and pocketed the balance as appeared in the 'Indian Express' dated July 19, 2004;
- (b) if so, the facts thereof;
- (c) the action taken by the Government against the guilty officials; and
- (d) the steps being taken to check corruption in the Railways?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) Yes, Sir.

(b) On 13.07.2004, Northern Railway Vigilance organised a surprise check in Train No.2423 (Guwahati - Rajdhani Express). During check, six passengers without ticket were found in different coaches who claimed that they had boarded enroute at different stations, namely, Guwahati and New Jalpaiguri and their fare had been collected by the coach TTEs while boarding train but no ticket was issued to them even after making request several times. Vigilance found that one TTE had issued one combined Excess Fare Ticket in haste after the vigilance check for nine passengers travelling without ticket ex-New Jalpaiguri although these passengers were found travelling separately in different coaches. Remaining three passengers whose Excess Fare Ticket was made could not be located during the check.

(c) Two coach TTEs who were found carrying the passengers without ticket in their respective coaches were suspended. Regular departmental action under Discipline & Appeal Rules has been initiated against both of them.

(d) Besides investigation of complaints, regular preventive and decoy checks are conducted by the Vigilance organisation of the Railways to check the corrupt activities in different areas of its working in the Railways. Central Bureau of Investigation is also associated in some of these checks/investigations. During the year 2003-04, 29985 preventive checks were conducted by the Vigilance, 1346 complaints were investigated, 486 decoy checks done and 8758 officials who were held responsible for various irregularities were punished.